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## Incentives to Scheduled Tribes Girls for Education

3185. SHRI NARAYAN KAR: Will the Minister of WELFARE be pleased to state:

- (a) whether any new scheme for incentives to Scheduled Tribes girls for education has been introduced;
  - (b) if so, what are the details thereof;
- (c) the allocation made for this purpose; and
- (d) the State-wise target fixed for the scheme?

THE DEPUTY MINISTER IN THE MINISTRY OF WELFARE (SHRIMATI SUMATI ORAON): (a) and (b) A new scheme to provide incentive to indigent Scheduled Caste and Scheduled Tribe families to send their female children to school is proposed to be introduced in 1988-89. The scheme may cover particularly the children of non-starter and first generation learners families.

(c) and (d) To start with, an amount of Rs. 50.00 lakhs is proposed to be allocated for the scheme during 1988-89. State-wise allocation and other details will be worked out in consultation with the State Governments.

## Component plan for Scheduled Castes and Scheduled Tribes in the country

3186. SHRI NARAYAN KAR: Will the Minister of WELFARE be pleased to state:

- (a) the details of the component plan for Scheduled Castes and Scheduled Tribes during the last three years; year-wise and State-wise; and
- (b) the details of results achieved; year-wise and State-wise?

THE DEPUTY MINISTER IN THE MINISTRY OF WELFARE (SHRIMATI SUMATI ORAON): (a) and (b) The Special Component Plan for Scheduled Castes and Tribal Sub-Plan for Scheduled Tribes cover family oriented schemes of economic development; schemes of area development like improvement of Scheduled Castes basties and Tribal areas and the schemes of Human Resource Development. The year-wise and State-wise details of outlays and the number of families benefited is given in the enclosed Annexure. [See Appendix CXLV, Annexure No. 115].

## Financial assistance under the minimum needs programme

3187. SHRI NARAYAN KAR: Will the Minister of AGRICULTURE be pleased to state the financial assistance provided